

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/**Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: O.M No. SIDCO /ROJ/Legal/OIC9102021/67/2275-78 dated 01.10.2021  
**GOVERNMENT ORDER NO:- 4944-JK (LD ) of 2021**  
**DATED:- 28 - 10 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department (SIDCO) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated:- 28 - 10 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Industries and Commerce Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No.4944 -JK(LD) of 2021 dated 28.10.2021**

S No.	Case No. with title	OIC	Designation
1.	OWP No: 689SIDCO V/s Industrial Tribunal (EX-GMF)	Mr. Majid Shafi	Manager (A&P)
2.	OWP No. 74M/s Kashmir Industrial revival V/s J&k SIDCO and Ors.	Mr. Syed Aga Aijaz	General Manager
3.	CPMC No: 193 Abdul Gani Parray V/s J&K SIDCO	Mr. Syed Aga Aijaz	General Manager
4.	OWP No: 688J&K SIDCO V/s Industrial tribunal Srinagar and Ors.	Mr. Majid Shafi	Manager (A&P)
5.	OWP No: 1693SIDCO V/s Ab.Aziz Ganie (Mehboob Agro	Mr. Syed Aga Aijaz	General Manager
6.	OWP No: 396 of 2017.M/s Wood Shaper V/s SIDCO and Ors.	Mr. Syed Aga Aijaz	General Manager
7.	OWP No: 2003MP No: 01/2017 Mrs. Hajira Bhagum V/s SIDCO & Ors.	Mr. Mukhtar Ahmad Kamli.	Manager Estate Khanmoh
8.	OWP No: 593 Mir Mohammad Farooq V/s State & Ors.	Mr. Mukhtar Ahmad Kamli.	Estate Manager
9.	OWP No: 1923 Shabir Abdullah V/s State and orders.	Mr. Fayaz Ahmad Tilli.	Executive Engineer
10.	OWP No: 1783 Mohammad Shameem V/s State and Ors.	Mr. Syed Aga Aijaz	General Manager
11.	OWP No: 2069 Blossom Agro tech V/s State and Ors	Mr. Mohammad Rafi	Estate Manager
12.	OWP No: 2070 Sam Trade Mart (P) Limited	Mr. Mohammad Rafi	Estate Manager
13.	OWP No: 2224 Cosmos Industries Private Limited V/s JK SIDCO and Ors.	Mr. Mukhtar Ahmad Kamli.	Estate Manager
14.	OWP No: 2068 M/s Milk Fresh products pvt. Ltd	Mr. Mohammad Rafi.	Estate Manager Lassipura
15.	OWP No: 418 Mohammad Rajab Dar and ors V/s State and Ors	Mr. Mukhtar Ahmad Kamli.	Estate Manager
16.	SWP No: 2391 Mohammad ElyasKriapak V/s State and Ors.	Mr. Majid Shafi.	Manager (A&P)
17.	SWP No: 2519 Suraya Jalali V/s State and Ors	Mr. Majid Shafi.	Manager (A&P)
18.	LPA SW 13 SIDCO V/s Hameed-ullah Andrabi and	Mr. Majid Shafi	Manager (A&P)

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	Ors (LPA)		
19.	AA01 M/s. Marshal Traders V/s State and Ors	Mr. Fayaz Ahmad Tilli.	Executive Engineer
20.	CONSW 29 IN SWP No: 1590/2002 Fuja Singh V/s SIDCO and Ors.	Mr. Majid Shafi.	Manager(A&P)
21.	SWP/1474 Jaleela begum draboo	Mr. Shabir Ahmad khan	General Manager Kashmir
22.	OWP/17 Wajahat hamid raina V/s SIDCO	Mr. Mohammad Rafi.	Estate Manager Lassipura
23.	Mohammad Yousuf Khan & Ors V/s Managing Director J&K SIDCO WP © No. 1341/2021	Mr. M.S. Khan (G.M)	General Manager (A&P)
24.	WP© No. 1848 M/s Kashmir Jam Industries V/s JK sidco and others.	Mr. Rajinder Raina	Estate Manager Samba
25.	WP No. 543 NED Energy Ltd. V/s J&K State and others.	Mr. Rajinder Raina	Estate Manager Samba
26.	OWP No.74 Met Trade India V/s J&K State & Ors.	Mr. Pawan Sethi	Estate Manager I/C Bari Brahmana
27.	OWP No.237 Gurudev Singh V/s State & Ors.	Mr. Rajinder Raina	Estate Manager Samba
28.	OWP No. 608/OWP No. 764 JK Cigarettes V/s J&K SIDCO & Ors. JK Cigarettes V/s Union of India CPOWP/156/2013	Mr. Pawan Sethi	Estate Manager I/C Bari Brahmana
29.	OWP No. 684 Sai Metal Industries V/s J&K Sidco and Ors	Mr. Rajinder Raina	Estate Manager Samba
30.	WP © No. 2943 M/s Purepet Industries V/s State of J&K and Ors.	Mr. Rajinder Raina	Estate Manager Samba
31.	WP © 2942 Sunrise Industries V/s State of J&K & Ors.	Mr. Rajinder Raina	Estate Manager Samba
32.	OWP No. 686 Rallis Industries Pvt. Ltd. V/s SIDCO.	Mr. Rajinder Raina	Estate Manager Samba
33.	OWP No. 1546 Shanti Devi V/s SIDCO.	Mr. Rajinder Raina	Estate Manager Samba
34.	OWP No. 2455 M/s Surya Biscuits V/s SIDCO	Mr. Pawan Sethi	Estate Manager I/C Bari

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			Brahmana
35.	SWP No. 1303 Ramesh Tikoo V/s SIDCO	Mr. Pawan Sethi	Estate Manager I/C Bari Brahmana
36.	OWP No 2363 Dhanpat Raj & others V/s State and Ors	Mr. M.S. Khan	General Manager (A&P)
37.	WPC No. 1256 CM No. 3825/2020	Mr. Ravinder Singh	Estate Manager Kathua
38.	WPC No. 1256 CM No.3825/2020	Mr. Rajinder Raina	Estate Manager Samba
39.	OWP 7939 No. Ashwani Kumar V/s MD Sidco and Ors	Mr. A. Bakshi	Executive Engineer (Civil)
40.	WP© 2737 Pankaj kumar & ors V/s JK SIDCO	Mr. M.S. Khan(G.M)	General Manager(A&P)
41.	WP © 2192  Ekta Sawhney V/s JK SIDCO		
42.	Ms. Monika sambyal V/s SIDCO and Ors	Mr. Rajinder Raina	Estate Manager Samba
43.	M/s B&B Sports IGC Lassipora V/s SIDCO AA-11 of 2018	Mr. Fayaz Ah	Manager Legal Srinagar
44.	483 Indian council for Enviro Legal Action & ors V/s J&k State pollution control board and Ors.	Mr. Pankaj Gupta	S.E/(GM ROJ)
45.	Rest. Application No.730 J&K SIDCO V/s Hamgiri Fabrics pvt. Limited and Ors	Mr. Pawan Sethi	Estate Manager I/C Bari Brahmana
46.	Civil suit 404516 J&k SIDCO V/s Vishal Jasrotia and Ors	Mr. Rajinder Raina	Estate Manager Samba
47.	Civil suit 6014128 Dutt Ram V/s Manager SIDCO	Mr. Rajinder Raina	Estate Manager Samba
48.	M/s Actech Agro pvt. Limited V/s J&k SIDCO Arbitration case Unit.	Mr. Rajinder Raina	Estate Manager Samba
49.	Mumtaz Begum V/s SIDCO	Mr. Pawan Sethi	Estate Manager I/C Bari Brahmana
50.	PPI 294 Vijay Singh V/s MD SIDCO and Ors	Mr. Rajinder Raina	Estate Manager Samba

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